

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

#	Name	From	To
1	Mr. Rishabh Gotra, JJA, EC: 22203884	<u>JJA / Dealing Assistant in :</u> 1. CJM Office (in pre-lunch Session) & 2. Judicial Branch (in post-lunch Session) North-East District, KKD Courts, Delhi	JJA in Record Rooms, North-East District, KKD Courts, Delhi
2	Ms. Pratiyasha, JJA, EC: 42911791	Asstt. Ahlmad in the Court of Sh. Aakash Mohan Singh, JMFC (NI Act) Digital Court, North-East District, KKD Courts, Delhi.	<u>JJA / Dealing Assistant in :</u> 1. Judicial Branch (in pre-lunch Session) & 2. CJM Office (in post-lunch Session) North-East District, KKD Courts, Delhi
3	Mr. Balraj Saini, JJA,	Asstt. Ahlmad in the Court of Ms. Pranjali Prakash, JMFC (Digital Traffic Court), North-East District, KKD Courts, Delhi.	Asstt. Ahlmad in the Court of Sh. Aakash Mohan Singh, JMFC (NI Act) Digital Court, North-East District, KKD Courts, Delhi.
4	Mr. Kashif Ahmed Alvi, JJA, EC: 51036056	JJA in Record Rooms, North-East District, KKD Courts, Delhi	JJA in R & I Branch, North-East District, KKD Courts, Delhi

Note: (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

(2) Ms. Pratiyasha, EC: 42911791, JJA is directed that whenever any of the Dealing Assistant-cum-Branch Incharge of respective Branch happens to be on leave, in that case, she will perform her duties full day, in the Branch concerned, where Dealing Assistant-cum-Branch Incharge is on leave.

Saini 11/7/25

(SANJEEV JAIN)

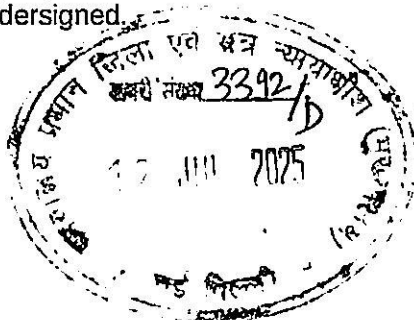
Principal District & Sessions Judge,
NE District, KKD Courts, Delhi

No. 5526-5540 /P&T/Admn/NE/KKD/2025

Dated 11 JUL 2025

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.) / Branch Incharge, Admn.-II, Office of The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The AAO, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
6. Leave Section (NE), Karkardooma Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS software.
9. R&I Branch (NE), Karkardooma Courts, Delhi for uploading the same on LAYERS.
10. PS to the undersigned.



Saini 11/7/25
Principal District & Sessions Judge,
NE District, KKD Courts, Delhi